

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3007
ANSWERED ON:15.03.2013
LPG DISTRIBUTORSHIPS
Semmalai Shri S. ;Sugavanam Shri E.G.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the norms governing the appointment of Liquefied Petroleum Gas (LPG) distributors;
- (b) the total number of LPG distributorships located in the Country, Company-wise/State/UT-wise;
- (c) whether the Government proposes to increase the number of LPG distributorships in the country;and
- (d) if so, the details thereof, State/UT-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAACA LAKSHMI)

(a) to (d) The appointment of LPG distributors in the Country is a continuous process with a target to raise the country's LPG population coverage from 50% to 75% as per Vision-2015. The locations for setting up LPG distributorships are broadly identified based on potential refill sale which should sustain viable operation of an LPG distributorship. The refill sale potential is estimated based on factors such as population, population growth rate, economic prosperity of the location etc.

The total number of LPG distributorships located in the Country, Company-wise/State/UT-wise details as on 01.01.2013 is at Annexure.